''सेबी'' के पास लम्बित पड़े बोगस शेयरों/डिबेंचरों संबंधी दावे

- 857. श्री दिलीप सिंह जूदेव: क्या वित्त मंत्री यह बताने की कृपा करेंगे किः
- (क) किन-किन प्रमुख कंपनियों के विरुद्ध बोगस/जाली शेयरों/डिबेंचरों से संबंधित दावे ''सेबी'' के पास जनवरी, 1995 से कार्यवाही के लिए लिम्बत एडे हैं;
- (ख) इन दावों को निपटाने में विलम्ब के क्या कारण हैं;
- (ग) "सेबी" द्वारा इन प्रमुख कंपनियों के विरूद्ध क्या कार्यवाही की गई है;
- (घ) उक्त अवधि के दौरान रिलायंस उद्योग समूह के विरुद्ध कितने मामले दर्ज किए गए; और
- (ङ) "सेबी" तथा सरकार द्वारा इस संबंध में क्या कार्यवाही की गई है?

वित्त मंत्रालय में राज्य मंत्री (डॉ॰ देबी प्रसाद पॉल): (क) से (ङ) सूचना एकत्र की जा रही है और सभा-पटल पर रख दी जाएगी।

Export of Handloom Products

- 858. SHRI BHAGABAN MAJHI: Will the Minister of TEXTILES be pleased to state:
- (a) whether there is a vast scope for export of handloom products to United States;
- (b) if so, the possibility explored by Government in that direction; and
- (c) what are the names of other countries to which handloom products are proposed to be exported?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KAMAL NATH): (a) There is good

- scope for the exports of handloom products to the United States.
- (b) The Government have been taking a number of measures for boosting exports of handloom products to major importing countries including, the United States, such as sponsoring Buyer-Seller Meets, participation in trade fairs/exhibitions, releasing advertisements in foreign trade magazines, product development and quality upgradation through appropriate training programmes
- (c) India's handloom products are being exported to more than a hundred countries. However, Member Stater of the European Union, the U.E.A. Japan and Australia are the major importers of India's handloom products. Besides consolidating the existing Markets. New markets like South Africa and South America are also being explored for boosting the exports at handloom products.

Amount Spent on Advertisements

- 859. SHRI MOHAMMED AFZAL Alias MEEM AFZAL: Will the Minister of FINANCE be pleased to state:
- (a) the details of the amount spent by the Nationalised Banks, Joint Publicity Committee of Nationalised Banking Associations of India, Union India. Life Insurance Trust of O.I.C. Corporation, and G.1.C. advertisements separately on newspapers during the period from 1st April, 1993 to 31st March, 1995 languagewise and year-wise; and
- (b) the details of amount spent by the above mentioned concerns of Electronic Media for the said period, language-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBIPROSAD PAL): (a) and (b) The information is being collected and will be laid on the Table of the House.